

**Central Administrative Tribunal  
Principal Bench**

**OA No. 4353/2015  
MA No. 3966/2015**

New Delhi this the 8<sup>th</sup> day of December, 2015

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. B.K. Sinha, Member (A)**

1. Anup Singh,  
S/o Prahlad Singh,  
Village & Post Dalanvas,  
Via-Satnali, District-Mahendra Garh,  
Haryana, PIN-123024
2. Satish Kumar, S/o Phul Singh,  
Village Neem Lake,  
Post-Kalgaon,  
District-Alwar, Tehsil-Kot Ka Sim,  
(Rajasthan) PIN 301702
3. Shyam Sundar,  
S/o Sita Ram,  
Railway Road Rewari,  
Nai Abadi, Gali No.1,  
House No. 123,  
Tehsil & District . Rewari, Haryana  
PIN-123401
4. Rajendra Kumar,  
S/o Keshu Ram,  
VPO Gokalgarh,  
Tehsil & District-Rewari,  
Haryana, PIN-123401
5. Babu Lal, S/oi Yadram,  
Village Neemlaka,  
Post Kalagaon,  
Tehsil-Kokkasim  
District Alwar (Rajasthan)  
PIN-301702
6. Jaggu Ram, S/o Onkar,

J-28, Sarai Rohila,  
Opposite 5-C K,  
New Rohtak Road,  
Karol Bagh, New Delhi-110005

7. Gulam Rasool, S/o Abdula Khan,  
J-106, Sarai Rohilla,  
Opposite 5-C K,  
New Rohtak Road,  
Karol Bagh, New Delhi-110005
8. Ashdullah Khan,  
S/o Abdulla Khan & Ashodar Khan,  
J-105, Sarai Rohilla,  
Opposite 5-C K,  
New Rohtak Road,  
Karol Bagh, New Delhi-110005
9. Mishri Lal, S/o Narayan Ji,  
J-31, Sarai Rohilla,  
Opposite 5-C K,  
New Rohtak Road,  
Karol Bagh, New Delhi-110005
10. Ram Nath, S/o Ram Pyare,  
J-110, Ahata Thakur Das,  
Near Railway Station Sarai Rohilla,  
Karol Bagh, New Delhi-110005
11. Swami Nath,  
S/o Shri Ram Pyare,  
J-16, Ahata Thakur Das,  
Near Railway Station, Sarai Rohilla,  
Karol Bagh, New Delhi-110005
12. Lakan Lal,  
S/o Shri Kaisu Ram,  
RE-S/L-116,  
VPO Gokalgarh,  
Tehsil & District Rewari (Haryana)  
PIN-123401
13. Mukesh Kumar, S/o Babu Lal,  
S/L-154,  
Village Nayan, Post Thanwas,

Tehsil Narnaul,  
District Mahendragarh (Haryana)  
Pin-123023

14. Ibrahim Kha,  
S/o Subhan Kha,  
Village & Post Dulchasar,  
Via-Surshar,  
Tehsil Shri Dugargarh,  
District Bikaner, Rajasthan,  
PIN-331811
15. Jagdish Prasad,  
S/o Mangtu Ram,  
Balmiki Basti, Purani Line,  
Near Chand Mal Ji,  
Ganga Shahr, Bikaner,  
PIN-334001
16. Sabir Ali,  
S/o Late Rasool Kha,  
Railway Quarter No. 96/C,  
RPF Colony,  
Rani Bazar Bikaner, Rajasthan,  
PIN-334001
17. Satar Ali,  
S/op Dine Kha,  
Railway Quarter No.96/C,  
RPF Colony,  
Rani Bazar Bikaner, Rajasthan,  
PIN-334001
18. Laxman Ram,  
S/o Prabhu Ram,  
Railway Quarter No. 96/C  
RPF Colony,  
Rani Bazar Bikaner, Rajasthan,  
PIN-334001
19. Ramesh Kumar,  
S/o Goraklh Ram Nayak,  
Bhartiyo Ki Thani,  
Ward No. 14,

Tehsil Ratangarh,  
District Churu, Rajasthan,  
PIN-331022

20. Bhanwar Lal,  
S/o Rameshwar Lal Meghwal,  
Bhartiyo Ki Thani,  
Ward No. 14,  
Tehsil Ratangarh,  
District Churu, Rajasthan,  
PIN-331022
21. Raj Kumar,  
S/o Shri Kripa Ram,  
SDLP-S/L-165,  
Ward No.11, Railway Colony,  
Rajgarh, Rasadulpur,  
District-Churu (Rajasthan)  
PIN-331023
22. Prithvi Raj, S/o Khiya Ram,  
RSNR-S/L-186,  
Village-12, PS Po. 22 PS,  
Tehsil Raisingh Nagar,  
District-Shriganganagar, Rajasthan,  
PIN-335051
23. Madan Lal,  
S/o Shri Mohan Lal Nayak,  
S/L-122,  
Bhagat Singh Colony,  
BSF Road,  
Ward No.50,  
Sriganganagar (Rajasthan)  
PIN-335001
24. Mani Ram,  
S/o Lalu Ram,  
S/L-258,  
Guru Nanak Basti,  
Gali No.5,  
Sriganganagar (Rajasthan)  
PIN-335001

25. Triloka Ram,  
S/o Shri Bhikha Ram,  
S/L-132,  
47, Jaitsar, Ward No.11,  
Tehsil-Shri Vijay Nagar,  
District Srigananagar (Rajasthan)
26. Jagdish Modi,  
S/o Shri Babulal Modi,  
Shitla Gate,  
Near Chanichar Mandir,  
Bikaner, Rajasthan
27. Raju Kha  
S/o Sher Mohammad
28. Hasrat Ali, S/o Akhtar Ali
29. Subhash  
S/o Laxmi Shankar,  
Vijay Nagar, Rajasthan
30. Zakir Hussain,  
S/o Manzoor Ahmed,  
Railway Station Bikaner,  
Rajasthan
31. Hari Narain,  
S/o Ram Ji Lal
32. Azar Ali S/o Asmat Ali,
33. Kishan Singh,  
S/o Ram Ji Lal
34. Nathu Singh,  
S/o Lekh Ram  
  
All R/o Bhagwan Pura Basti,  
Shanti Memorial near Hospital  
RICCO Road No.1,  
Rani Bazar Bikaner, Rajasthan,
35. Bhim Sen,

S/o Hari Ram

36. Ram Jeet S/o Sant Ram

37. Bachu Lal, S/o Jangli Prasad

All R/o 1/180, Block E-1,  
Kamruddin Nagar,  
Shivram Park, Nagloi,  
110041

38. Sunil Kumar,  
S/o Ashok Kumar Mishra

39. Amit S/o Subhash Chandra

40. Naveen, S/o Rameshwar Prasad

All R/o 3/678 Dakshinpuri Extn.,  
Ambedkar Nagar, New Delhi-110062

41. Manish Kumar,  
S/o Shyam Sunder

42. Surendra Kumar,  
S/o Prem Chandra

All R/o Railway Road Naiyawadi,  
Gali No.1, House No. 123,  
Rewari, Haryana

-Applicants

(By Advocate: Mr. Dhananjay Garg)

VERSUS

1. The General Manager,  
North-Western Railway,  
North-Western Railway,  
Jawahar Circle, Malviya Nagar,  
Jaipur, Rajasthan

2. The Divisional Railway Manager,  
Divisional Office,  
Near Bothra Complex,  
Bikaner, Rajasthan

3. The Divisional Railway Manager,  
Divisional Office, Jaipur,  
Rajasthan -Respondents

## **ORDER (Oral)**

**Mr. V. Ajay Kumar, Member (J):**

Heard the learned counsel for the applicants. MA No. 3966/2015 for joining together is allowed.

2. The applicants, who are the Contract Parcel Porters under the respondent . Railway, filed the present OA seeking the following reliefs:-

- (a) issue an appropriate direction or order directing the respondents to absorb the applicants as regular parcel porters/class IV employees as the applicants have worked as contract parcel porters for the last several years;
- (b) pass any other order or orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case.+

3. It is also submitted that the applicants made number of representations, including Annexure A-18 dated 28.08.2015 ventilating their grievances, however, the respondents have not passed any order thereon till date.

4. In the circumstances, the OA is disposed of at the admission stage, without going into the merits of the case, with a direction to the respondents to consider the aforesaid representation and pass an appropriate speaking and reasoned order thereon within a period of ninety days from the

date of receipt of a copy of this order, in accordance with law.

No costs.

Let a copy of the O.A. be enclosed to this order.

**(Dr. B.K. Sinha)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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